

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 2342.  
TO BE ANSWERED ON WEDNESDAY, THE 16<sup>TH</sup> MARCH, 2022.**

**INVESTMENT IN HARYANA**

**2342. SHRI DHARAMBIR SINGH:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the total foreign and domestic investment in Haryana during the last three years and the current year;
- (b) the number of projects started in the State under 'Plug and Play Model'; and
- (c) the potential for foreign investment in the State after the Covid-19 pandemic and during the succeeding years along with the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a): State-wise details of Foreign Direct Investment (FDI), reported through Equity inflow in the country, are maintained by the Department w.e.f. October, 2019 onwards. Accordingly, the financial year-wise details of FDI Equity inflow reported for the State of Haryana, from October, 2019 till December, 2021 is placed as under:

*(in USD million)*

Sr.No.	State Name	2019-20 (From OCT 2019)	2020-21	2021-22 (Till DEC 2021)	Cumulative FDI
1	HARYANA	726.93	1,697.01	2,025.54	4,449.48

This Department collects data related to industrial undertaking exempted from the requirements of Industrial Licensing under *The Industries (Development and Regulation) Act I (D&R), 1951*. As self-reported by the entrepreneurs through filing of IEM (Industrial Entrepreneur Memorandum), an investment of Rs.12010 crore has been made in the State of Haryana, from January 2019 to December, 2021.

- (b): At present, there are no such projects started under plug and play model in the State of Haryana.

- (c): Central government is facilitating investments in domestic manufacturing through a number of initiatives/schemes including announcement of Production Linked Incentive Scheme of Rs. 1.97 lakh crore for 14 key sectors, implementation of measures to improve Ease of Doing Business (EODB) and reduce compliance burden on industry, setting up of Empowered Group of Secretaries (EGoS) and Project Development Cells (PDCs) to monitor investment projects, launching of GIS-enabled India Industrial Land Bank, setting-up of National Single Widow System (NSWS), FDI Policy reforms, etc.

Further, the State Governments also facilitate investment through their initiatives/schemes. As per the information received from the State Government of Haryana, the Government of Haryana has taken various initiatives to attract investments across various sectors in the state including IT/ITeS and electric mobility sector, giving impetus to its startup ecosystem. These include a Single roof mechanism for all services; initiatives to enhance robust industrial infrastructure; Haryana Enterprise and Employment Policy, 2020 (HEEP-2020); Cluster Development Programme; Haryana Agribusiness and Food Processing Policy, 2018; Haryana Logistics, Warehousing and Retail Policy, 2019; Haryana Textile Policy, 2019; Haryana Pharmaceutical Policy, 2019 and Programme to Accelerate Development for MSME Advancement Scheme, etc. Government of Haryana has also set up a separate department i.e., Foreign Cooperation Department, for improving State's relations with foreign countries and attracting investments from abroad. Further, Haryana State Industrial and Infrastructure Development Corporation (HSIIDC) has created a land-bank of 3500 acres to support investors for setting up their projects in the State.

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